NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

16. IA 419(MB)2022
IN
C.P. (IB)/923(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.04.2024**

Name of the Party: Axis Bank Limited
Vs
Talwalkars Healthclubs Limited

Section 7, 66(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Prakshal Jain a/w Pushkar Deo i/b Trilegal, Ld. Counsel for the Applicant/ Liquidator present IA-419/2022 through virtual mode. Adv Ruturaj Bankar for the Respondent Nos. 1, 2 & 3 present in IA through virtual mode. Ms. Megh Soni, Ld. Counsel for the Respondent Nos. 4, 5, 6, 7 and 12 present. Mr. Vishal Narichania, Ld. Counsel for the Respondent No. 11 present in IA through physical mode. Adv. Shraddha More i/b Adv. Ojas Deolankar, Ld. Counsel for the Respondent No. 28 present in IA-419(MB)2022.
2. Post this matter on **05.06.2024** before the Regular Bench.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

/Dubey/